

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012
Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012

M/s. Junagadh Power Projects Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. ...Respondent(s)

Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012

M/s. Amreli Power Projects Ltd. ...Appellant(s)

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Advocate with
Ms. Shikha Ohri**

**Counsel for the Respondent(s): Ms. Swapna Seshadri
Ms. Swageetika Sahoo**

ORDER

Mr. Sanjay Sen, Learned Senior Counsel for the Appellant has filed additional written notes after serving copy on the other side. The Learned Counsel for the Respondent seeks some time to file the reply to the additional written notes. Accordingly, she is directed to file reply on or before 7.11.2013 after serving copy on the other side.

Judgment is reserved.

(V.J. Talwar)
Technical Member
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(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson